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SHRI V. PRASAD RAO: What specific action has been taken in that regard because the hon. Planning Minister has promised to do something •bout it?

SHRI S. N. MISHRA: Our views in the matter of ceiling are well known to the House but we have also said that the State Governments urge the special conditions and circumstances prevailing in their States. The matter is still under discussion.

SHRI V. PRASAD RAO: Is the Planning Minister aware that the Chiei Minister of Andhra Pradesh has giver out the statement that if the Planning Commission insists in that particular matter, he is going to withdraw the Bill?

SHRI S. N. MISHRA: That particular statement has not come to mj notice.

SHRI V. PRASAD RAO: Is it th< policy that whenever the Planning Commission intervenes on behalf o: the peasants, the landlords who qr< dominant there bring their pressurt to withdraw the Bill?

MR. CHAIRMAN: It is not the policy—no question of policy in thesi matters.

## OFFICIAL LIQUIDATOR IN THE HIGI COURT OF MADRAS

- •185. SHRI N. RAMAKRISHN; IYER: Will the Minister of COM MERCE AND INDUSTRY be pleased fc state:
- (a) whether the official liquidato in the High Court of Madras is a ful time officer of the Company La\ Administration; and
- (b) if the answer to part (a above be in the negative, whethe the volume of liquidation work a Madras warrants the appointment o a full time officer?

THE DEPUTY MINISTER OF COM MERCE AND INDUSTRY (SHRI SATIS CHANDRA): (a) No, Sir.

(b) Not at present but Government will initiate necessary action as soon as the situation warrants it.

to Questions

SHRI N. RAMAKRISHNA IYER: How does the volume of work at Madras compare with the volume of work in Calcutta and Bombay?

SHRI SATISH CHANDRA: The volume of work at Calcutta and Bombay is much greater than at Madras. Only 13 companies have gone into liquidation in Madras since the passing of the Companies' Act and there are 33 pending cases under the old Act of 1913.

\*186. [The questioner; (Shri P. N. I Rajabhoj) was absent. For answer, j vide cols. 826-27 tnfra.]

## DELEGATIONS SPONSORED BY PRODUCTION AND EXPORT COUNCILS

- \*187. SHRI AMOLAKH CHAND: Will the Minister of COMMERCE AK» INDUSTRY be pleased to state:
- (a) the names of the delegations already sponsored or proposed to be sponsored by various Production and Export Councils to visit European and American countries in the years 1958 and 1959; and
- (b) the approximate foreign exchange that would be spent or has been spent on these delegations?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the House.

## STATEMENT

It is presumed that the hon'ble Member refers to the National Productivity Council and the Export Promotion Councils.

The National Productivity Council sent one Delegation (1st Indian Productivity Team), composed of 9 members, to the U.K., West Germany and U.S.A., in September, 1958. Proposal